



R.K. BHUTA & Co.

Chartered Accountants | Insolvency Professionals

CA Rajendra K. Bhuta

C-TP

Date: 27th September, 2018

To,
National Company Law Tribunal
Mumbai Bench, Mumbai

Subject: Submission of A Report Certifying Re-Constitution of the Committee of Creditors
under rule 17 of Insolvency and Bankruptcy board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Ref: 1264/IBC/NCLT/MB/MAH/2017

In the matter of M/s Trust House Commerce Centre Private Limited hereby submit a Report
Certifying Re-Constitution of the Committee of Creditors under rule 17 of Insolvency and
Bankruptcy board of India (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016.

Please take on record.

Rajendra K Bhuta

Resolution Professional: IP-P00141



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BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI

INSOLVENCY RESOLUTION PROCESS UNDER THE INSOLVENCY & BANKRUPTCY

CODE 2016

CP.NO. 1264/IBC/NCLT/MB/MAH/2017

In the Matter of

Abhyudaya Co-operative Bank Limited.

K K Tower, Abhyudaya Bank Lane,
Off G D Ambekar Marg,
Parel Village, Mumbai-400012

..... Applicant/Financial Creditors

Versus

M/s Trust House Commerce Centre Private Limited

32, Wonder Land,
7, M G road,
Pune-411001

..... Respondent/Corporate Debtor

**A Report Certifying Re-Constitution of the Committee of Creditors as
on 26th September, 2018 under rule 17 of Insolvency and Bankruptcy
board of India (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016.**

Vide order no. 1264/IBC/NCLT/MB/MAH/2017, passed by Hon'ble NCLT Mumbai Bench on 5th March, 2018 I Rajendra K Bhuta (RP) was appointed as Interim Resolution Professional in the matter of Trust House Commerce Centre Private Limited (CD). The Certified Copy of the order so passed by the Hon'ble Bench was received by the RP on 13th June, 2018. Accordingly, as per the provisions of Section 13 of the IBC, 2016 I had issued Public Announcement Inviting the claims



of the Creditors of the Corporate Debtor (CD). The last day for submission of the claims by the creditors was on 28th June, 2018. In response to the said Public Announcement I had received claim from only one Financial Creditor Abhyudaya Co-operative Bank Limited on 25th June, 2018. Subsequently, the Certificate Constituting the Committee of Creditors was filed with the Hon'ble NCLT on 6th July, 2018 and the 1st COC meeting was convened on 11th July, 2018, wherein, I have been appointed as Resolution Professional in the matter of CD. With the consent of the COC RP has filed an application with Hon'ble NCLT to exclude the 115 days from the CIRP. The said application was taken on board on 12th September, 2018 and the Hon'ble Bench was pleased to exclude the 115 days of the CIRP.

As per the Regulation 12(2) of the IBC, 2016 " a creditor who fails to submit claim with proof within the time stipulated in the public announcement, may submit the claim with proof to the interim resolution professional or the resolution professional, as the case may be, on or before the ninetieth day of the insolvency commencement date." As per the exclusion of the 115 days granted by NCLT the 90th day for submission of the claim becomes 26th September, 2018. On 26th September, 2018 IndusInd Bank has submitted documents of claim amounting to Rs. 102.78 Crores. RP has verified the documents of claim and approved the claim of IndusInd Bank. In view of the above RP hereby reconstitutes the Committee of Creditors by including the claim of IndusInd Bank Limited.

The Constituents of the Committee of Creditors as on 26th September, 2018 are as under:



Revised List of Financial Creditors as on 26 th September, 2018			
A	Loan Outstanding		
Sr. No.	Name of Creditor	Amount Outstanding as on 5 th March, 2018	Percentage (%)
1	Abhyudaya Co-operative Bank Limited. K K Tower, Abhyudaya Bank Lane, Off G D Ambekar Marg, Parel Village, Mumbai-400021	Rs. 6,59,70,734	6.04%
2	IndusInd Bank Limited 2401, Gen. Thimmaya Road, (Cantonment), Pune- 411001 (Maharashtra)	Rs. 102,78,28,873	93.96%
Total Debt Outstanding		Rs. 1,09,37,99,607	100

PARTICULARS OF CORPORATE DEBTOR		
1	Name of the Corporate Debtor	M/s Trust House Commerce Centre Private Limited
2	Identification Number of Corporate Debtor	CIN No. U70100MH1990PTC058734
3	Date of Incorporation	30 th October, 1995
4	Address of the Registered Office	Registered Office: 32, Wonder Land, 7, M G road, Pune-411001




Rajendra K Bhuta

Resolution Professional: IP-P00141